Maoists/Naxalites affected districts

*251. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria laid down for identifying the 34 maoists/naxalities affected districts in the country;
- (b) whether some State Governments have requested for inclusion of similarly placed districts in their States; and
- (c) the names of such districts and States and the action taken or proposed to be taken on such requests?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) 34 districts were identified as most severely affected in the year 2007 on the basis of incidents of naxal violence pertaining to the year 2006 with a view to giving focused attention on the development front. All the districts, where naxal violence had been reported in more than 20° % of the police stations in the year 2006, were identified as districts for special development. With inclusion of West Medinipur in West Bengal, the number of districts has gone up to 35.

- (b) Yes, Sir.
- (c) The names of such districts-state wise is given in Statement (See below). The issue is under consideration of Government.

Statement

Requests received from States for inclusion of districts in the list of focused districts

States	Districts	
1		
Andhra Pradesh	1. Visakhapatnam	
	2. Karimnagar	
	3. Adilabad	
	4. Warangal	
	5. Kurnool	

1	2	
	6. F	Prakasam
	7.	Mahboobnagar
	8.	Srikakulam
	9.	vizinagaram
	10. [East Godavari
Jharkhand	1.	Giridih
	2.	Khunti
	3.	Ranchi (Rural)
Uttar Pradesh	1.	Chandauli
	2.	Mirzapur
Orissa	1. k	Koraput
	2.	Mayurbhanj
	3.	Sundergarh
	4.	Keonjhar Keonjhar
	5. H	Kandhamal
West Bengal	1.	Purulia
	2.	Bankura

Negotiating drafts with India-EU FTA

- *252.SHRI MOINUL HASSAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the details of the current proposals and negotiating drafts with India-EU Free Trade Agreements and other FTAs;
- (b) whether Government has any right to negotiable such agreements which take away people's rights to medicines and health; and
- (c) if so, when Government is going to take Parliament into confidence by having debate on all these issues?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) The negotations in the proposal India - EU Broad based Trade and Investment Agreement (BTIA) are